

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.5 – IA 496 of 2023
Item No.6 – IA 497 of 2023
In
CP(IB) 562 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Givaudan (India) Pvt Ltd
V/s
Captivate Foods Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 08/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.
For the Respondent :

ORDER

IA 496 of 2023

The report along with the list of Stakeholders Consultation Committee filed by the Liquidator is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA 496 of 2023** stands disposed of.

IA 497 of 2023

The Progress report for the Quarter ended on 13.01.2023 to 31.03.2023 is filed by the Liquidator. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA 497 of 2023** stands disposed of.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)